

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1694
TO BE ANSWERED ON 21.12.2022

RURAL DEVELOPMENT PROJECTS IN UTTARAKHAND

1694 DR. KALPANA SAINI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the State-wise status of all the rural development projects during the last three years and the current year;
- (b) the steps being taken to complete these projects; and
- (c) the district-wise details of funds allocated/released by the Central Government for each of the identified projects in the State of Uttarakhand during the last two years and the quantum of funds spent in each district?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): For the development of rural areas, various schemes/projects are implemented by the Ministry of Rural Development across the country. The details of these Schemes/projects are given below:

- (i) The Department of Rural Development (DoRD), Ministry of Rural Development is implementing Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deen Dayal Antayodaya Yojana-National Rural Livelihood Mission (DAY-NRLM), Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY), Rural Self Employment Training Institutes (RSETI) and Shyama Prasad Mukherji Rurban Mission (SPMRM).
- (ii) The Department of Land Resources (DoLR), Ministry of Rural Development is implementing Watershed Development Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) which is principally for the development of rainfed portions of net cultivated area and culturable wastelands.

Most of the schemes/programmes of this Ministry are welfare oriented and to ensure overall socio-economic development of people of the rural areas. However, the State-wise status of projects undertaken through some of the schemes of this Ministry during the last three years and the current year is given at **Annexure-I**.

(b): Ministry of Rural Development (MoRD) accords emphasis for targeted implementation of its schemes/projects. In order to ensure that the schemes reach closure, the Ministry has evolved a comprehensive multi-level and multi-format system of monitoring and evaluation of the implementation of rural development schemes, including Performance Review Committee Meetings, District Development Co-ordination and Monitoring Committee (“DISHA”) meetings, National Level Monitors (NLMs), Area Officers Schemes, Common Review Mission and Concurrent Evaluation & Impact Assessment Studies. The schemes of the Rural Development have been brought upon end-to-end transaction based MIS, which enables all the stakeholders to monitor status of schemes in a real time basis. The works are photographed with geo-tags and one time stamped. All the data of RD schemes is available on public domain. In addition to above, the Ministry has arranged for sufficient fund for completion of works and facilitate resolution of bottlenecks like forest clearance and necessary approval etc. Social Audits are also conducted for some Schemes like Mahatma Gandhi NREGS and PMAY-G. Appointment of Ombudsman is also made for attending to any grievances regarding MGNREGA works. In addition, grievance redressal is being given due attention in all schemes of the Rural Development. State specific reviews of States/UTs are also undertaken from time to time.

(c): Ministry of Rural Development releases funds to States/UTs for implementation of rural development programmes. This Ministry does not maintain district-wise data for allocation /release/expenditure of funds. The details of funds allocated/released during the last years under various rural development programmes for the state of Uttarakhand are given at **Annexure-II**.

Annexure-I referred to part (a) of Rajya Sabha Unstarred Question No.1694 for reply on 21.12.2022

I. PMGSY

a. Details of Projects sanctioned and completed under PMGSY during the year 2019-20

Sr.No.	State	Sanctioned			Completed		
		No. of Roads Sanctioned	Road Length Sanctioned (In km)	No. of Bridges Sanctioned	No. of Roads Completed	No. of Bridges Completed	Road Length Completed (In km)
1	Andaman And Nicobar	0	0	0	0	0	0
2	Andhra Pradesh	197	1,577	3	101	84	301
3	Arunachal Pradesh	80	551	7	46	20	1,731
4	Assam	250	1,721	65	1,288	192	3,646
5	Bihar	395	3,046	33	852	146	719
6	Chhattisgarh	604	5,467	13	430	51	1,952
7	Goa	0	0	0	0	0	0
8	Gujarat	0	0	0	0	1	0
9	Haryana	0	0	0	0	0	0
10	Himachal Pradesh	112	1,251	1	219	10	1,087
11	Jammu And Kashmir	121	680	7	181	16	1,175
12	Jharkhand	245	2,223	31	906	65	1,408
13	Karnataka	441	3,195	26	1	0	6
14	Kerala	0	0	0	63	0	126
15	Madhya Pradesh	112	1,473	31	694	171	1,872
16	Maharashtra	36	454	75	33	13	120
17	Manipur	55	325	1	109	8	754
18	Meghalaya	22	101	2	50	12	274
19	Mizoram	6	194	0	12	0	345
20	Nagaland	13	228	5	4	0	189
21	Odisha	19	97	2	1,706	76	5,298
22	Pondicherry	0	0	0	0	0	0
23	Punjab	0	0	0	15	0	29
24	Rajasthan	237	2,198	0	201	16	103
25	Sikkim	0	0	0	36	3	68
26	Tamilnadu	299	1,044	0	530	20	1,066
27	Tripura	42	307	1	21	5	85
28	Uttar Pradesh	12	287	11	55	0	376
29	Uttarakhand	112	906	0	151	3	2,036
30	West Bengal	0	0	22	835	0	2,180
31	Telangana	39	247	15	124	82	206
32	Ladakh	13	79	1	15	0	151
	Total	3,462	27,652	352	8,678	994	27,304

b. Details of Projects sanctioned and completed under PMGSY during the year 2020-21

Sr.No.	State	Sanctioned			Completed		
		No. of Roads Sanctioned	Road Length Sanctioned (In km)	No. of Bridges Sanctioned	No. of Roads Completed	No. of Bridges Completed	Road Length Completed (In km)
1	Andaman and Nicobar	48	97	0	12	0	31
2	Andhra Pradesh	181	1,445	2	61	13	531
3	Arunachal Pradesh	0	0	0	25	18	1,796
4	Assam	429	2,760	0	786	357	2,682
5	Bihar	169	1,390	298	586	283	2,255
6	Chhattisgarh	180	1,882	17	296	78	4,689
7	Goa	0	0	0	0	0	0
8	Gujarat	304	3,015	0	3	42	202
9	Haryana	203	1,906	0	0	0	224
10	Himachal Pradesh	0	0	0	274	6	1,916
11	Jammu & Kashmir	0	0	0	243	21	3,167
12	Jharkhand	0	0	0	470	74	2,008
13	Karnataka	350	2,182	75	4	1	566
14	Kerala	20	105	0	21	0	77
15	Madhya Pradesh	377	4,779	167	278	195	2,958
16	Maharashtra	380	2,582	0	33	28	181
17	Manipur	0	0	68	95	6	893
18	Meghalaya	0	0	0	77	8	728
19	Mizoram	0	0	0	4	0	246
20	Nagaland	0	0	0	6	1	36
21	Odisha	828	5,420	64	1,050	79	1,844
22	Pondicherry	45	106	0	0	0	0
23	Punjab	204	2,056	0	1	0	1
24	Rajasthan	374	3,623	6	13	12	1,856
25	Sikkim	0	0	16	27	2	157
26	Tamilnadu	580	2,151	0	378	35	871
27	Tripura	0	0	0	27	4	109
28	Uttar Pradesh	883	6,188	4	94	0	718
29	Uttarakhand	0	0	0	204	14	3,365
30	West Bengal	0	0	0	472	3	2,179
31	Telangana	346	2,337	95	36	12	315
32	Ladakh	0	0	0	5	0	86
	Total	5,901	44,024	812	5,581	1,292	36,685

c. Details of Projects sanctioned and completed under PMGSY during the year 2021-22

Sr.No.	State	Sanctioned			Completed		
		No. of Roads Sanctioned	Road Length Sanctioned (In km)	No. of Bridges Sanctioned	No. of Roads Completed	No. of Bridges Completed	Road Length Completed (In km)
1	Andaman And Nicobar	0	0	0	13	0	14
2	Andhra Pradesh	2	25	15	160	12	1,263
3	Arunachal Pradesh	0	0	0	152	57	598
4	Assam	0	0	0	731	401	2,164
5	Bihar	11	189	1	472	313	1,862
6	Chhattisgarh	0	0	0	464	16	3,034
7	Goa	0	0	0	0	0	0
8	Gujarat	0	0	0	31	1	1,009
9	Haryana	56	590	0	117	0	1,384
10	Himachal Pradesh	0	0	0	300	15	1,624
11	Jammu And Kashmir	0	0	0	344	53	3,283
12	Jharkhand	291	2,115	97	391	66	1,001
13	Karnataka	0	0	0	185	13	2,527
14	Kerala	123	582	1	20	1	67
15	Madhya Pradesh	529	5,408	146	381	207	4,444
16	Maharashtra	50	344	0	24	20	199
17	Manipur	0	0	0	46	12	684
18	Meghalaya	0	0	0	148	10	826
19	Mizoram	0	0	0	31	0	346
20	Nagaland	0	0	0	8	36	198
21	Odisha	584	4,023	28	544	96	2,829
22	Pondicherry	0	0	0	0	0	0
23	Punjab	2	28	16	5	0	285
24	Rajasthan	0	0	0	456	2	3,255
25	Sikkim	0	0	15	29	4	141
26	Tamilnadu	275	1,254	0	605	9	2,063
27	Tripura	0	0	0	22	2	172
28	Uttar Pradesh	1,624	12,375	0	220	3	3,368
29	Uttarakhand	133	1,157	151	279	18	2,067
30	West Bengal	0	0	0	303	16	526
31	Telangana	10	59	5	54	14	631
32	Ladakh	0	0	0	10	0	109
	Total	3,690	28,149	475	6,545	1,397	41,974

d. Details of Projects sanctioned and completed under PMGSY during the year 2022-23 (as on 15.12.2022)

Sr. No.	State	Sanctioned			Completed		
		No. of Roads Sanctioned	Road Length Sanctioned (In km)	No. of Bridges Sanctioned	No. of Roads Completed	No. of Bridges Completed	Road Length Completed (In km)
1	Andaman And Nicobar	0	0	0	0	0	5
2	Andhra Pradesh	0	0	0	151	4	566
3	Arunachal Pradesh	0	0	0	148	61	1,049
4	Assam	155	996	56	209	60	258
5	Bihar	571	4,774	169	157	168	546
6	Chhattisgarh	95	615	148	338	16	367
7	Goa	0	0	0	0	0	0
8	Gujarat	0	0	0	120	1	593
9	Haryana	0	0	0	61	0	287
10	Himachal Pradesh	45	440	0	185	16	1,103
11	Jammu And Kashmir	155	1,272	0	373	15	446
12	Jharkhand	9	76	14	95	36	237
13	Karnataka	0	0	0	210	38	892
14	Kerala	0	0	0	16	0	55
15	Madhya Pradesh	94	999	298	222	108	2,049
16	Maharashtra	0	0	0	53	64	219
17	Manipur	0	0	0	65	45	1,075
18	Meghalaya	0	0	0	150	22	306
19	Mizoram	0	0	0	48	0	178
20	Nagaland	0	0	0	12	8	38
21	Odisha	0	0	0	346	25	990
22	Pondicherry	0	0	0	0	0	15
23	Punjab	0	0	0	23	0	335
24	Rajasthan	32	335	0	89	1	429
25	Sikkim	0	0	0	44	20	252
26	Tamilnadu	0	0	0	210	0	558
27	Tripura	32	232	0	27	4	78
28	Uttar Pradesh	0	0	0	601	4	3,375
29	Uttarakhand	0	0	0	360	55	550
30	West Bengal	144	857	0	172	19	110
31	Telangana	87	326	79	54	14	434
32	Ladakh	0	0	0	13	1	123
Total		1,419	10,922	764	4,552	805	17,517

II. DAY-NRLM

- a. This Ministry is implementing Start-up Village Entrepreneurship Programme (SVEP), a sub-scheme under the Deendayal Antyodaya Yojana–National Rural Livelihoods Mission (DAY-NRLM), with the objective to help the rural poor to set-up enterprises at the village level in non-agricultural sectors. SVEP was approved for 258 blocks in 29 States/UT. DPRs were approved 188 block upto Nov., 2022. After the DPR approval, project implementation started in these blocks. SVEP is a demand based scheme and there is no specific allocation for any State/UT. The year wise approval of DPR is as under:-

S.No	States	2019-20	2020-21	2021-22	2022-23
1	Andhra Pradesh				
2	Arunachal Pradesh			1	
3	Assam	3			
4	Bihar				
5	Chhattisgarh			2	
6	Goa			1	
7	Gujarat				
8	Haryana				
9	Himachal Pradesh			1	
10	Jammu & Kashmir (UT)			2	
11	Jharkhand	3			
12	Karnataka			2	
13	Kerala			1	
14	Madhya Pradesh	2	4		
15	Maharashtra		6		
16	Manipur	1			1
17	Meghalaya				
18	Mizoram	2			
19	Nagaland			2	
20	Odisha		1	1	2
21	Punjab			2	
22	Rajasthan			2	
23	Sikkim			1	
24	Tamil Nadu			2	
25	Telangana	5	1	2	
26	Tripura			1	
27	Uttar Pradesh	9	4		
28	Uttarakhand	2			2
29	West Bengal	2		7	
	Total	29	16	30	5

- b. State wise projects approved under Mahila Kisan Sashaktikaran Pariyojana (MKSP), which are under implementation, are as under:

S. No.	State	Scheme (Source)	Year Wise Projects Approved					Total
			2018-19	2019-20	2020-21	2021-22	2022-23	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
1	Madhya Pradesh	NRETP		1	3		1	5
2	Rajasthan	NRETP		2		1		3
3	Chhattisgarh	NRETP			1	0		1
4	Odisha	NRETP				1		1
5	Jharkhand	NRETP			1	1	3	5
6	Uttar Pradesh	NRETP			2	2		4
7	West Bengal	NRETP				1	1	2
8	Assam	NRETP					1	1
10	Bihar	NRETP				2		2
11	Maharashtra	NRETP			1			1
12	Meghalaya	NRLM Innovation Fund				1		1
13	Madhya Pradesh	NRLM Innovation Fund				1		1
14	Uttar Pradesh	NRLM Innovation Fund	1			0		1
15	Mizoram	MKSP				1		1
16	Punjab	MKSP				1		1
17	Uttarakhand	MKSP			1	0		1
		Total	1	3	9	12	6	31

III. SPMRM: Overall State-wise Physical and Financial Progress

Sl. No.	State Name	Total No. Of Cluster	Physical work status			Proposed Investment in crores		Total Expenditure in Crores	Total funds released in Crores
			No. of Proposed works	No. of Ongoing works	No. of Completed works	Convergence Investment Approved in Crores	CGF Investment Approved in Crores		
1	Andaman And Nicobar Islands	1	207	70	79	76.56	30	26.94	22.84
2	Andhra Pradesh	13	8492	2849	5338	932.05	360	690.71	117.95
3	Arunachal Pradesh	4	376	2	113	194.3	45	139.65	20.3
4	Assam	9	1947	516	79	881.3	194.91	145.55	84.57
5	Bihar	11	2623	448	466	878.11	313.06	350.32	63.25
6	Chhattisgarh	19	7199	1036	5080	1,021.93	375	1,154.81	180.57
7	D& N Haveli and Daman & Diu	2	107	31	21	156.6	43.78	88.04	18.7
8	Goa	2	31	1	0	0	17.59	0	6.1
9	Gujarat	16	628	101	462	859.42	314.9	908.96	91.88
10	Haryana	10	1974	582	1154	905.89	294.02	577.09	107.25
11	Himachal Pradesh	6	2402	318	561	248.67	90	179.07	39.22
12	Jammu And Kashmir	2	408	35	138	79.52	31.03	41.99	16.9
13	Jharkhand	15	3957	1945	1263	1,014.01	250	972.09	94.18
14	Karnataka	8	3721	505	3015	409.87	164.99	419.93	64.07
15	Kerala	13	2386	483	1045	1,266.18	360	903.52	131.99
16	Ladakh	1	65	5	11	51.32	15	34.71	8.9
17	Lakshadweep	1	81	7	13	79.81	30	17.74	9.35
18	Madhya Pradesh	19	3462	685	987	1,292.15	405	1,028.53	113.3
19	Maharashtra	20	9199	1164	2203	2,263.27	450	1,819.11	110.06
20	Manipur	4	94	24	5	179.41	73.02	176.3	42.9
21	Meghalaya	4	584	71	163	144.78	60	67.55	37.23
22	Mizoram	4	335	80	218	140	60	145.36	47.96
23	Nagaland	2	65	0	0	68.79	29.62	28	12.85
24	Odisha	14	3296	191	1235	827.34	300	668.43	97.12
25	Puducherry	2	34	11	3	166.73	60	50.2	33.98
26	Punjab	8	508	255	124	650.67	240	724.5	104.68
27	Rajasthan	16	6563	816	2503	1,038.40	344.56	816.01	123.43
28	Sikkim	3	175	45	105	127.08	45	143.18	41.53
29	Tamil Nadu	11	1850	284	1533	799.88	330	1,016.29	171.44
30	Telangana	17	10169	1554	7897	1,450.13	435	1,633.63	178.17
31	Tripura	7	478	250	143	453.1	165	397.31	110.74
32	Uttar Pradesh	20	1617	535	887	1,511.54	553.79	1,551.39	286.43
33	Uttarakhand	7	966	252	562	294.91	120	348.1	86.48
34	West Bengal	7	0	0	0	460.09	192.11	0	38.6
	Total	298	75999	15151	37406	20,923.81	6,792.38	17,264.99	2714.91

IV WDC-PMKSY

Details of projects sanctioned and funds released under WDC-PMKSY 2.0 as on 30.11.2022								
(Area in lakh ha and Rs. in crore)								
S. No.	State	2021-22				Central Funds released		
		Projects	Area	Project cost	Central share	2021-22	2022-23	Total
1	Andhra Pradesh	59	2.44405	563.11	337.865	45.74		45.74
2	Arunachal Pradesh	66	1.45915	408.56	367.706	22.98	35.04	58.02
3	Assam	29	1.28574	293.00	263.703	16.48	27.01	43.49
4	Bihar	34	1.66631	427.04	256.222	112.94		112.94
5	Chhattisgarh	45	2.50496	613.66	368.198	23.01	40.29	63.30
6	Gujarat	51	2.92367	687.81	412.684	25.79		25.79
7	Goa	5	0.19985	55.96	33.575	2.10		2.10
8	Haryana	9	0.31221	80.59	48.356	3.02		3.02
9	Himachal Pradesh	26	0.54000	151.20	136.080	8.51	6.43	14.94
10	Jharkhand	30	1.48000	393.53	236.118	27.28		27.28
11	Karnataka	57	2.75006	642.26	385.357	119.83	48.48	168.31
12	Kerala	6	0.26163	73.26	43.954	13.25		13.25
13	Madhya Pradesh	82	4.94670	1088.27	652.964	75.03	172.62	247.65
14	Maharashtra	144	5.65186	1335.57	801.340	50.08		50.08
15	Manipur	13	0.58690	164.33	147.899	9.24		9.24
16	Meghalaya	28	0.54730	153.24	137.920	60.80		60.80
17	Mizoram	18	0.44600	124.88	112.392	7.02	10.71	17.73
18	Nagaland	5	0.20000	56.00	50.400	13.63	6.44	20.07
19	Odisha	50	2.78507	724.02	434.411	123.18		123.18
20	Punjab	7	0.28867	80.83	48.497	3.03		3.03
21	Rajasthan	145	7.49778	1857.70	1114.621	282.56		282.56
22	Sikkim	6	0.20000	56.00	50.400	3.15		3.15
23	Tamil Nadu	27	1.30330	286.73	172.038	10.75	21.42	32.17
24	Telangana	34	1.41953	357.66	214.594	27.60		27.60
25	Tripura	13	0.20000	56.00	50.400	20.30		20.30
26	Uttar Pradesh	53	2.63961	580.71	348.429	21.78		21.78
27	Uttarakhand	12	0.70231	196.65	176.982	11.06		11.06
28	West Bengal	27	1.29200	350.60	210.360	13.15		13.15
	Union Territories							
29	Jammu & Kashmir	18	0.67828	189.92	189.92	11.8699		11.87
30	Ladakh	11	0.21738	60.86	60.866		3.80	3.80
	Grand Total	1110	49.43032	12109.95	7864.246	1165.17	372.24	1537.41

Annexure-II referred to part (c) of Rajya Sabha Unstarred Question No.1694 for reply on 21.12.2022

The details of funds allocated/released during the last two years under various rural development programmes for the State of Uttarakhand are given below:

(Rs in crore)

Programme	2020-21	2021-22
MGNREGA	908.89	605.70
PMAY-G	0.00	149.17
PMGSY	1536.27	787.00
DAY-NRLM	41.57	77.79
DDU-GKY	56.68	0.00
RSETI	2.98	0.00
SPMRM	19.575	24.30
WDC-PMKSY 2.0	-	11.06
